

**VI. Report and Accounts (1980-81) of the Bharat Aluminium Company Limited, New Delhi and related papers.**

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB KUMAR MUKHERJEE): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (i) of section 619A of the Companies Act, 1956:—

(i) (a) Sixth Annual Report and Accounts of the Bharat Refractories Limited, Dhanbad, for the year 1979-80 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3167/81 for (a) (6)]

(ii) (a) Sixth-third Annual Report and Accounts of the Indian Iron and Steel Company Limited, Calcutta, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3106/81 for (a) and (6)]

(iii) (a) Ninth Annual Report and Accounts of the Mineral Exploration Corporation Limited, Nagpur, for the year 1980-81, and the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-3103/81 for (a) and (6)]

(iv) (a) Ninth Annual Report and Accounts of the Bharat Gold

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Mines Limited, Oorgaum, (Karnataka), for the year 1980-81 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3100/81 for (a) and (6)]

(v) (a) Fourteenth Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1980-81 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3101/81 for (a) and (6)]

(vi) (a) Fifteenth Annual Report and Accounts of the Bharat Aluminium Company Limited, New Delhi, for the year 1980-81 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3102/81 for (a) and (6)]

**II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I (i) (a) and (ii) (a) above.**

[Placed in Library. See No. LT-3106/81]

**Report (1979-80) on the working of Commission of Railway Safety, Lucknow**

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

(i) Annual Report on the working of the Commission of Railway Safety, Lucknow, for the year 1979-80.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT-3267/81 for (i) and (ii)]

#### **Aircraft (Amendment) Rules, 1981**

**SHRI A. P. SHARMA:** Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Tourism and Civil Aviation Notification G.S.R. No. 699, dated the 25th July, 1981, publishing the Aircraft (Amendment) Rules, 1981, under section 14A of the Aircraft Act, 1934 alongwith an Explanatory Note on the Notification [Placed in Library. See No. LT-3168/81].

**I. Report and Accounts (1980-81) of the Cashew Corporation of India Limited, New Delhi and related papers**

**II. Report and Accounts (1980-81) of the National Textiles Corporation Limited, New Delhi and related papers**

**III. Report and Accounts (1980-81) of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers.**

**SHRI PRANAB KUMAR MUKHERJEE:** Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1966:—

(i) (a) Eleventh Annual Report and Accounts of the Cashew Corporation of India Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in library. See No. LT-3108/81 for (a) and (b)].

(ii) (a) Thirteenth Annual Report and Accounts of the National Textiles Corporation Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-3107/81 for (a) and (b)].

(iii) (a) Eighteenth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-3153/81 for (a) and (b)].

**I. Report and Accounts (1980-81) of the Hindustan Diamond Company Limited Bombay and related paper.**

**II. Report (1980-81) of the Cardamom Board Cochin and related paper.**

**III. Report and Accounts (1980-81) of the Gem and Jewellery Export Promotion Council, Bombay and related papers**

**IV. Report and Accounts (1980-81) of the Wool Research Association, Thane, and related paper.**

**V. Report and Accounts (1980-81) of the Federation of Indian Export Organisations, New Delhi and related papers.**

**SHRI PRANAB KUMAR MUKHERJEE:** Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:

(i) (a) Third Annual Report and Accounts of the Hindustan Diamond Company Limited, Bombay, for the year 1980-81 and Auditors' Report on the Accounts.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3111/81 for (a) and (b)].

(ii) (a) Fifteenth Annual Report of the Cardamom Board, Cochin, for the year 1980-81.